

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-6/1999/11636/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Member, MACT No. 3,
Kamrup (M), Guwahati.

Dated Guwahati the 1st Dec
November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. MACT-3/2023/744 dtd. 20.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.11.2023**. The Member, MACT No.1, Kamrup (M), and in his absence, the Member, MACT No. 2, Kamrup (M) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/11637-11639/dated , 01-12-23

Copy to :

1. The Member, MACT No.1, Kamrup (M), Guwahati, Assam.
2. The Member, MACT No. 2, Kamrup (M), Guwahati, Assam.
- ✓3. The Project Manager, Gauhati High Court.

sdf

JT. REGISTRAR (VIGILANCE)